

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	To Hear CA 01/16	397/ 398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Jyothi for A. Murali 9663309318.	R1 to R5 R12, R13	Jyothi

Counsel for R-1 to 5 , 12 and 13 is present. She has filed written submissions in CA 01/2016. PCS for petitioners is absent. The matter is listed for orders on CA 01/2016 on 18.10.2017. The matter is also listed on the same day.

  
MEMBER (J)